

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE : NALGONDA.

PRESENT: SRI D. TIRUMALA RAO, M.A.LL.B.,
PRL. DISTRICT JUDGE

Procdgs. Dis.No. 2265/2017/A1,

Dated: 16.05.2017.

Sub: Establishment – APJMS – Deputation of Sri Khaja Masiuddin, Stenographer, Grade-I – Modified - Revised orders – Issued.

Ref: This Office Procds. Dis. No. 2252/2017/A1, dt. 15.05.2017.

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ORDER:

The Principal District Judge, Nalgonda is pleased to issue the following Revised Orders to the orders issued in the reference cited, on administrative grounds, with immediate effect:

Sri Khaja Masiuddin, Stenographer Grade-I, Court of the Special Sessions Judge for fast tracking the cases relating to atrocities against Women, Nalgonda, is hereby deputed to work in the court of the Principal Junior Civil Judge, Deverakonda for three days i.e. Monday to Wednesday and Addl. Junior Civil Judge, Deverakonda for three days Thursday to Saturday instead of Addl. Junior Civil Judge, Kodad for three days Thursday to Saturday, until further orders.

Except the above modification, the remaining transfers and postings issued in the Proceedings vide reference, are stands good.


PRINCIPAL DISTRICT JUDGE,
NALGONDA.

To

1. The Individual (through the Presiding Officer).
2. The Special Sessions Judge for fast tracking the cases relating to atrocities against Women, Nalgonda
3. The Prl. Junior Civil Judge, Deverakonda.
4. The Addl. Junior Civil Judge, Deverakonda.